

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA



OA. 350/1674/2015  
MA. 350/325/2017

Date of order: 19.12.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

***Shri Sukumar Pradhan & 8 Ors.***  
***vs.***  
***M/o Defence***

For the Applicant : Mr. N. P. Biswas, Counsel

For the Respondents : Ms. P. Goswami, Counsel

**O R D E R (Oral)**

Per Ms. Bidisha Banerjee, JM:



Heard ld. Counsel for both sides at length.

2. It appears from the pleadings and the letter dated 06.07.2015 from the Department of Defence Production, Ministry of Defence that due to accounts objection the ACP/MACP were not paid to the applicant.

3. We find from the Ministry of Defence's letter dated 27.03.2015, as annexed at Annexure A-7, that OFB advised to grant MACP benefits to erstwhile Group 'D' employees in the GP of Rs. 1900/-, 2000/- and 2400/- on completion of 10, 20 and 30 years of continuous service respectively with effect from 01.09.2008. The letter dated 10.09.2015 reflects that payment due to the applicant is held up.

4. Accordingly, we direct the respondents to release the payment of the applicant as due and admissible, in terms of the letter dated 27.03.2015, within a period of 3 months, if not already paid.

5. Thus, the OA would stand disposed of. No costs.

*(Dr. Nandita Chatterjee)*  
Member (A)

*(Bidisha Banerjee)*  
Member (J)

pd

